

Name of the corporate debtor: Byju's K3 Education Private Limited

Date of commencement of CIRP: 15th October, 2025

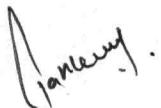
List of creditors as 25<sup>th</sup> December, 2025

(Amount in INR)

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

S. No.	Name of Creditors	Details of Claim Received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Maniganapalli Ravindranath Vinay	22.12.2025	1,21,79,726.03/-	1,21,79,726.03/-	Financial Creditors - unsecured	NA	No	100	-	-	-	-	
	<b>Total</b>		<b>1,21,79,726.03/-</b>	<b>1,21,79,726.03/-</b>									

**\*\* Please note that claims are provisionally admitted based on documents submitted with declaration under provision of I & B code. The amount shall be modified in accordance to provision of code and upon emerging out new fact, Updation of records, substantive evidence and documents. The creditors are advised to submit IRP/ RP the desired details, information and documents promptly failing may cause negative impact on their respective claim.**



Pankaj Kumar Singhal

Resolution Professional for Byju's K3 Education Private Limited.

(Under CIRP vide NCLT Order dated 15.10.2025)

IBBI Reg. No.: IBBI/IPA-002/IP-N00532/2017-2018/11561

AFA Valid Until: 31.12.2026

Address: WP-509, 3rd Floor, Wazirpur Village, Ashok Vihar I,

Near Airtel Store, Delhi-110052

FOR CORRESPONDENCE:-

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